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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/529/ (IB)/2017
NAME OF THE PETITIONER(S) : GLOBAL COMMUNICATION SERVICES HOLDINGS LTD &1
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES & HOLDINGS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. | P. HARVINDH PANDIAN
FOR PAWAN INABAKH | COUNSEL FOR
RESPONDENT | K.P. Jhalakar |
| 2. | Mr. P.S Ramon , Sr. Adv
Mr. Arun Mohan, Adv
Mr. Malak Bhatt, Adv | Counsel for
Petitioner | Udell |

ORDER

Counsel for both of the parties are present and submitted the final arguments. **Order is reserved.**

—Sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—Sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)